

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/106(KB)2023
IA(I.B.C)/152(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH JULY 2024

IN THE MATTER OF	URBAN INFRAPROJECTS PRIVATE LIMITED VS EDCL INFRASTRUCTURE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Swatarup Banerjee, Adv.] For EDCL
Ms. Urmila Chakraborty, Adv.]
Mr. Nirmalya Dasgupta, Adv.]
Mr. Shariful Haque, Adv.]
Mr. Avishek Guha, Adv.]
Ms. Arunika Dutta, Adv.]
Mr. Kaustov De Sarkar, Adv.]

Ms. Mamta Binani, Adv.] For the Petitioner/Financial Creditor
Mr. Rohit Sharma, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the parties present.
2. **IA(I.B.C)/152(KB)2024:**
 - a. The order dated 08.02.2024 assailed before the Hon'ble NCLAT. The matter receiving consideration of Hon'ble NCLAT, we deemed it appropriate to post the matter on 21st August, 2024. On 21st August, 2024 if the parties are not able to get stay from NCLAT then we would proceed with the matter.
 - b. List the matter on **21.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**